

(b) through no such request was received from Industrial Housing Co-operation Societies, different requests were received from the Governments of Maharashtra, Gujarat etc., for raising the income limit to a level varying from Rs. 600/- to Rs. 1000/-.

(c) It was not found possible to accept the requests.

Loss by F.C.I. due to Laxity in Administrative Control ..

1048. SHRIMATI PARVATHI KRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether every year Food Corporation of India is losing several crores of rupees owing to laxity in administrative control, non-recovery of dues from agents and millers, and irregular accounting;

(b) if so, the facts thereof; and

(c) what is the total amount lost during last three years by Food Corporation of India?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir.

(b) and (c). Do not arise.

Opening of New Universities

1049. SHRIMATI PARVATHI KRISHNAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have decided to open new universities in the country this year; and

(b) if so, the description thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir.

(b) Does not arise.

Reorganisation of D.D.A.

1050. SHRIMATI MRINAL GORE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government propose to reorganise the present Delhi Development Authority; and

(b) if so, what are the reasons for these changes?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). No re-organisation of the Delhi Development Authority is being contemplated at present by the Government.

Fishing Harbours on Maharashtra Coast

1051. SHRIMATI MRINAL GORE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a number of fishing harbours on Maharashtra Coast have become immobile due to irregular operation of dredgers; and

(b) whether there is any proposal to provide additional subsidy to the Bombay Port Trust on this account?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir.

(b) No, Sir. But a fishing harbour for Rs. 405.72 lakhs at Sassoon Docks, Bombay has been sanctioned by the Government of India in March, 1977, which includes a sum of Rs. 11 lakhs towards initial dredging.

Youth Organisation for Country's Development

1053. SHRI S. D. SOMASUNDARAM: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are aware of a number of youth organisations